



(14)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/462/IB/2018
NAME OF THE PETITIONER : TDB SPINNERS PVT LTD
NAME OF THE RESPONDENT : BHARAT TEXTILES & PROOFING INDUSTRIES LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	AMALITH BHARAGAN	For Operational Creditors	
2.	ROHAN RATASBICRIAN	Counsel for Respondent	

ORDER

Counsels for both the parties are present. It has been submitted that in case the parties are directed to appear in person, there is a possibility of settlement between them.

In view of it, the Counsels for both the parties are directed to keep their clients present in person before this Bench on next date of hearing. Put up on 28.08.2018 at 10.30 A.M.

ghk

- sd -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)